Bird's Eyeview of

Allahabad High Court Centenary Celebrations

Friday, November 25, 1966

9.30 A.M. Release of Special Postage Stamps to commemorate the Centenary of the Allahabad High Court at the Allahabad High Court Post Office, followed by a short speech by the Hon'ble Mr. Justice S. N. Katju, Secretary, Planning Committee, Centenary Celebrations. 10.45 A.M. SEMINAR (in the Chief Justice's Court-room). **INAUGURATION** 2.20 P.M. 1. Distinguished Guests and Advocates take their seats in the Pandal at the respective places reserved for them. 2.40 P.M. 2. The President of India arrives in the Shamiana to the east of the Pandal and is received by the Hon'ble the Chief Justice of the Allahabad High Court. 2.45 P.M. 3. The procession consisting of the Judges of the Supreme Court and Judges of the Allahabad High Court together with Advocate-members of the Planning Committee starts from the western portico near Pandal and is joined by the President of India, the Governor of U. P., the Chief Justice of India and the Chief Justice of the Allahabad High Court. 2.48 P.M. 4. As soon as the procession enters the Pandal, all present stand and remain standing till the President and other dignitaries take their selts on the dais. 2.50 P.M 5. 'JANA GANA MANA' is played by the Military Band (all standing). 6. The Registrar requests the Chief Justice of the Allahabad High Court to 2.51 P.M. declare the proceedings of the function open. 2 52 P M 7. Report to the President of India that the Allahabad High Court has completed 100 years of its existence. 2.55 P.M. 8. Welcome speech by the Hon'ble Mr. Nasirullab Beg, Chief Justice of the Allahabad High Court. 9. Presentation of Centenary Commemoration Volume to distinguished guests by 3.12 P.M. the Hon'ble Mr. Justice Gyanendra Kumar, Convener, Centenary Commemoration Volume Committee. 3.15 P.M. 10. Speech by Mr. Biswanath Das, Governor of U. P. 3.26 P.M 11. Speech by the Hon'ble Mr. K. Subba Rao, Chief Justice of India. 12. Inaugural Address by Dr. Sarvapalli Radhakrishnan, President of India. 3.38 P.M 13. Thanks to the President of India by the Hon'ble Mr. Nasirullah Beg, Chief 3.58 P.M Justice of the Allahabad High Court. 14. Speech by Mr. K. L. Misra, Advocate-General, U. P. 4.03 P.M 4.15 P.M 15. The President of India leaves the Pandal. 'JANA GANA MANA' is played by Military Band. 4.17 P.M 16. The President of India leaves accompanied by the Chief Justice of the Allahabad High Court. (SHORT BREAK OF THE SESSION FOR 15 MINUTES FOR AVSTERITY TEA) 4.45 P.M. 17. Reading of Messages by the Hon'ble Mr. Justice S. N. Katju, Secretary. Planning Committee. 18. SPEECHES by-(i) The Hon'ble Mr. K. S. Hegde, Chief Justice of the Delhi High Court. (ii) The Hon'ble Mr. J. N. Wazir, Chief Justice of the Jammu and Kashmir High Court. (iii) The Hon'ble Mr. S. S. Barakbah, Lord President, Federal Court of Malaysia. (iv) The Hon'ble Mr. Bhagwati Prasad Singh, Chief Justice of the Supreme Court

of Nepal.

- (v) Mr. M. C. Setalvad, ex-Attorney-General of India.
- (vi) Mr. G. S. Pathak, Union Law Minister.
- (vii) Mr. M. Mahanti, President of the Orissa High Court Bar Association.
- (viii) Mr. H. K. Ghose, President of the Avadh Bar Association.
- (ix) Dr. N. P. Asthana, President of the Allahabad High Court Bar Association. .
- 19. Vote of thanks by Mr. K. L. Misra, Advocate-General, U.P.

20. National Anthem is played by the Military Band (all standing).

- CULTURAL PROGRAMMES
- 8.30 P.M. (In Pandal) Music-Instrumental and Vocal. Saturday, November 26, 1966

OPENING OF THE EXHIBITION

- 9.15. A.M. Distinguished Guests and Advocates take their seats in the Pandal at the respective places reserved for them.
- 9.30 AM The procession consisting of the Chief Justice' of India, Judges of the Supreme Court and those from foreign countries, the Chief Justice and Judges of the Allahabad High Court together with Advocate-members of the Planning Committee starts from the western Portico to Pandal.

'JANA GANA MANA' is played. All take their seats.

- 1. Speech by the Hon'ble Mr. N asirullah Beg, Chief Justice, Allahabad High Court.
- 2. Introductory speech by the Hon'ble Mr. Justice S. N.Katju.
- 3. Speech by Mr. Biswanath Das, Governor of Uttar Pradesh.
- 4. Speech by the Hon'ble Mr. K. Subba Rao, Chief Justice of India
- 5. Thanks by Mr. K. L. Misra, Advocate-General, U. P.
- 6. After the speeches, all the Hon'ble Judges, Guests, Law Member, Governor and members of the Bar proceed to Copying Department on the first floor to witness the opening of the Exhibition.
- 7. The Hon'ble the Chief Justice of India declares the Exhibition open.
- 11.00 A.M. Cricket Match between the Chief Justice of India's XI and the Chief Justice of
 - to Allahabad High Court's XI.
- 1.00 P.M.
- 1.30 P.M. Lunch to distinguished Guests in the High Court Quadrangle.
- 2.00 P.M. High Court Employees' Function, presided over by the Hon'ble Mr. Justice D.
- D. Seth, is addressed by the Chief Justice of India.
- 4.00 P.M. Garden Party on the lawns in front of the main building of the High Court.
- 5.30 P.M Sanskrit Drama' Abhigyan Shakultalam' -In the St. Joseph's High School Hall.
- 9.00 P.M. Mushaira (In Pandal), presided over by Mr. A. P. Srivastava, retired Judge of the Allahabad High Court.

Sunday, November 27, 1966

UNVEILING OF THE PORTRAIT OF JUSTICE MAHMOOD

9.30 A.M. Distinguished Guests and Advocates take their seats in the Pandal at the respective places reserved for them.

The procession, consisting of the Chief Justice of India, Judges of the Supreme Court and of foreign countries, the Chief Justice and Judges of the Allahabad High Court together with the Advocate-members of the Planning Committee, starts from the western Portico to Pandal.

- 1. Speech by the Hon'ble Mr. Nasirullah Beg, Chief Justice of the Allahabad High Court.
- 2. Speech by Mr. K. L. Misra, Advocate-General, U. P.
- (a) Speech and presentation of Russian Sculpture to the High Court, by Mr. V. I. Terevilov, Deputy Chairman, Supreme Court, U.S.S.R., leader of the Russian Delegation.

(b) Speech by Mr. S. R. Radjabov, Chairman, Supreme Court, Tadjik Republic, U.S.S.R.

- 4. Speech by the Hon'ble Mr. K. Subba Rao, Chief Justice of India, followed by the unveiling of Portrait by him of Mr. Justice Mahmood.
- 5. Thanks by Dr. N. P. Asthana, President, Allahabad High Court Bar Association, Allahabad.
- GOLDEN JUBILEE OF THE HIGH COURT BUILDING
- 1. Speech by the Hon'ble Mr. Nasirullah Beg, Chief Justice of the Allahabad High Court.
 - 2. Speech by Dr. K. N. Katju.
 - 3. Speech by Mr. Biswanath Das, Governor Pradesh.
 - 4. Speech by the Hon'ble Mr. K. Subba Chief Justice of India.
 - 5. After the speeches, the procession consisting Governor of U. P., Chief Justice of India, the Supreme Court, Chief Justices and Judges from foreign countries, Chief Justice and Judges of Allahabad High Court starts from Pandal to the Marble Hall.
 - 6. The Hon'ble Mr. K. Subba Rao, Chief J India, performs the unveiling of the TABLET commorating the Golden Jubilee of the High Court.
 - 7. Thanks by Mr. Gopinath Kunzru, Vice President High Court Bar Association, Allahabad.
- 1.00 P.M. Lunch to distinguished Guests by Mr. Jagadish Swarup, Vice-President, High Court Bar Association, at his residence.

SEMIN AR (in the Chief Justice's Court-room)

- 2.00 P.M. Presided over by Mr. M. C. Setalvad, ex-Attorney General of India.
 - То

11.00 A.M.

- 4.00 P.M.
- 4.15 P.M. Get-together of the Russian Delegates and other distinguished Guests and Judges at the residence of the Hon'ble Justice S. S. Dhavan.
- .5.30 P.M Coffee to Russian Delegates by the Sapru Law Society the residence of Mr. Gopal Behari, Advocate.
 - CULTURAL PROGRAMMES (IN PANDAL)
- 6.00 P.M. 1. Rangvani.
- 8.30 P.M.2. Kavi Sammelan, presided over by the Hon'ble Mr. Justice H. C. P. Tripathi,to Allahabad High Court.
- 3.00 A.M. 3. Distribution of Medals to Actors.
 - 4. Closing speech by the Hon'ble Mr. Nasirullah Beg, J Chief Justice of the Allahabad High Court.
- 9.00 P.M. Walter Morgan to Nasirullah Beg' Dinner and Variety Entertainment, including and exhibition of 'Brides of India' and Ventriloquist's Show, at the residence of Mr. K. L. Misra, Advocate-General, U. P., Allahabad.

Thursday 28 April, 1967

PRIZE DISTRIBUTION

- 4.00 P.M. (In the Chief Justice's Court-room)
 - Speech by the Hon'ble Mr. Justice S. N. Katju, Secretary, Planning Committee, Centenary Celebrations.
 - 2. Speech by the Hon'ble Mr. Nasirullah Beg, Chief Justice.
 - 3. Giving away of Prizes and Awards to the officers and employees of the High Court and certain other Government Departments, who had made special contribution to the success of the Centenary Celebrations at Allahabad.